

F. No. J-11014/1/2017-Judl.
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 24th August, 2017

ORDER

The President is pleased to **extend** the terms of six Advocates (ex-Asstt. SGIs), as mentioned in table 'A' below, as the Assistant Solicitors General of India for the High Courts / Benches of High Courts as shown against each (in Column 'IV' of table 'A'), for a period of three years with effect from the date of expiry of their earlier terms as Asstt. SGIs as shown against each (in column 'V' of table 'A'), or until further orders, whichever is earlier; and to **engage** three Advocates, as mentioned in table 'B' below, as Assistant Solicitors General of India for the High Courts / Benches of High Courts as mentioned against each (in column 'IV' of table 'B'), for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

(For Extension of terms)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Name of the High Court / Bench	Extension with effect from
I	II	III	IV	V
1.	Sanjeev B. Deshpande	'Jayostute', Flat No. 2, Shiv-Krupa Apartment, Bank Colony, Off Essar Petrol Pump, Garkheda, Aurangabad, Pin-431009. Mob: 9422217771 9422616771 Email: sanjeevad@rediffmail.com	High Court of Bombay, Bench at Aurangabad	17.07.2017
2.	N. Nagresh	High Court Building, 3 rd Floor, East Block, High Court Road, Ernakulam, Kerala, Pin-682031. Mob: 9037775594 Phone: 0484-2390034 Email: asstsgkerala@gmail.com	High Court of Kerala	17.07.2017

Sanjeev B. Deshpande
24.8.17

3.	Salam Rupchandra Singh	Thangmeiband Lairen Hanjaba Leikai Lamphel, P. S. Imphal, Pin-795004. Mob: 9856080638 Phone: 0385-2441165 Email: asg.hcmanipur@ gmail.com	High Court of Manipur	17.07.2017
4.	Subhash Chandra Keyal	Vivekanada Kendra, Assam Prant Building, 1st Floor, 3, S. C. Goswami Road, Pan Bazar (in front of Sukreswar Temple), Guwahati-781001. Mob: 9435040789 Email: keyalsc@gmail.com	The Gauhati High Court at Guwahati	17.07.2017
5.	Gyan Prakash	518/409, New Mumford Ganj, Allahabad, Pin-211002. Mob: 9935457855 Phone: 0532-2640339 Email: asst.sg.gyanprakash@ gmail.com	Allahabad High Court at Allahabad	29.08.2017
6.	Chetan Mittal	# 235, Sector 21-A, Chandigarh, Pin-160022. Mob: 9316377766 Phone: 0172-4612708, 2709708 Email: mittal.chetan.asg@gmail.com	High Court of Punjab & Haryana at Chandigarh	29.08.2017

Table 'B'

(Fresh Engagements)

Sl. No.	Name of Advocate (S/Shri)	Contact details	Name of the High Court / Bench
I	II	III	IV
1.	K. Lakshman	K. Lakshman, Block-3, Flat No. 1, HIG-I, Phase-II, Baghlingampally, Hyderabad-44. Mob: 9394568686 Email: lakshmankunuru@gmail.com	High Court of Judicature at Hyderabad for the state of Telangana and the state of Andhra Pradesh.
2.	S. S. Aspalli	S. S. Aspalli, Advocate, Vasant Nagar, Near Govt. Press, MSK Mill Road, Gulbarga. Mob: 9448347914 Phone: 08472-227263 Email: aspalli113@gmail.com	High Court of Karnataka, Bench at Kalaburagi (Gulbarga)

Lakshman
24.8.17

3.	V. Kathirvelu	No. 2, Thirumukkulam South Street, SF-4, Sri Siddhi Apartments, Tallakulam, Madurai-2. Mob: 9443124870 Email: kathirvelu23@gmail.com	High Court of Madras, Bench at Madurai
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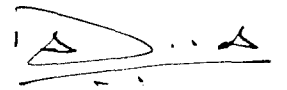
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

Inder Kumar
24.8.17
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. All the Assistant Solicitors General of India in various High Courts including those mentioned in the table 'A' and table 'B' above.
4. All the Registrars of the High Courts/Benches as mentioned under column 'IV' in table 'A' and table 'B' above.
5. The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bengaluru.
6. Shri Bommineni Narayana Reddy, Advocate (ex-Asstt. SGI), H. No. 2-2-25/4/A, Durgabai Deshmukh Colony, Bagh Amberpet, Hyderabad-500013 (Andhra Pradesh), with request to immediately hand over all the case files with him and pertaining to Central Govt. litigation, to Shri K. Laxman, Asstt. SGI for the High Court at Hyderabad (Sr. No. 1 in Col. 'II' in table 'B' above).
7. Shri Jayaraj Kasheppa Bukka, Advocate (ex-Asstt. SGI), "Srushti Neelaya", H. No. 8-10-339, Akkamahadevi Colony, Near SRI Hospital, Bidar (Karnataka), with request to immediately hand over all the case files with him and pertaining to Central Govt. litigation, to Shri S. S. Aspalli, Asstt. SGI for High Court of Karnataka, Bench at Kalaburgi (Sr. No. 2 in col. 'II' in table 'B' above).
8. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asstt. SGIs as mentioned in table 'A' above, w.e.f. the dates as mentioned in col. 'V' in table 'A' and to the Asstt. SGIs mentioned in table 'B' above, w.e.f. the date of this order. It is also requested to stop the payment of retainership fee to Shri Bommineni Narayana Reddy, Advocate and Shri Jayaraj Kasheppa Bukka, Advocate both the ex-Asstt. SGIs, w.e.f. the date of this order.
9. The Pay & Account Office, Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in